

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:7087  
ANSWERED ON:08.05.2015  
ILLEGAL EXPORT OF IRON ORE  
Singh Shri Hukum

**Will the Minister of FINANCE be pleased to state:**

(a) the quantity of Iron Ore being exported illegally and the revenue losses incurred in terms of export duty and other taxes levied during the last three years; and

(b) the steps taken by the Government to check such practices?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE [SHRI JAYANT SINHA]

(a) The Details of cases detected of illegal export of iron ore and duty involved therein are given below:-

Year	No. of cases detected	Quantity Seized (in MT)	Value of goods (in Rs. Crore)	Value of Seized goods (in Rs. Crore)	Duty (in Rs. Crore)
2012-13	16	25000.57	11.83		21.97
2013-14	14	0	0	58.51	
2014-15	11	0	0	0.075	

(b) All Customs field formations including Directorate of Revenue Intelligence (DRI) have been alerted and sensitized on the issue to prevent such illegal exports.